

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:41

ANSWERED ON:22.11.2011

AMENDMENT IN AFSPA

Ahir Shri Hansraj Gangaram;Manjhi Shri Hari

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has received any proposals regarding amendment in the Armed Forces (Special Powers) Act, 1958;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government so far?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (c): Yes, Madam, a proposal to amend the Armed Forces (Special Powers) Act, 1958 is under consideration of the Government. The Ministry of Home Affairs is seized of the matter and the process of consultation is going on to arrive at a decision.